

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2479/2013

New Delhi this the 12th October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Amita Pandey W/o Deepak Kumar
R/o D-344, Nehru Vihar,
Delhi-110054. ...Applicant.

(By Advocate: None)

Versus

1. Delhi State Subordinate Services
Selection Board FC-15, Institutional Area,
Karkardooma, Delhi-92.
2. Govt. of NCT of Delhi
Through its Chief Secretary,
Players Bldg, I.P.Estate,
Delhi Secretariat, New Delhi.
3. North Delhi Municipal Corporation
Through its Commissioner
Civic Centre, Minto Road, New Delhi. ...Respondents.

(By Advocate: Ms.Sangita Tomar)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant. It is seen that there was also no representation on behalf of the applicant on 23.01.2015, 05.03.2015, 23.04.2015 and 22.07.2015. It is apparent that the applicant has lost interest in pursuing her case and, therefore, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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